

C.P. NO.328 OF 2016

**IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION**

In the matter of: The Companies Act, 1956;

And

In the matter of: Sections 433, 434 and 439 of the Companies Act 1956,

And

In the matter of: **Greenage Food Products Limited**, an existing company within the meaning of the Companies Act 1956 having its registered office at 3, Dacres Lane, 3rd Floor, Kolkata – 700069 within the jurisdiction of this Hon'ble Court.

And

In the Matter of:

1. Dinabandhu Garain, son of Sri Bimal Chandra Garain residing at Village and Post Office- Kumardihi P.S. Pandabeswar, District- Burdwan, Pin - 713363.
2. Sanatan Garai son of Sri Rabikar Garai residing at Village and Post Office-Kumardihi, P.S. Pandabeswar, District-Burdwan, Pin - 713363.
3. Gosta Behari Pal son of Sri Patik Paban Pal residing at Village and Post Office – Gourbazar, P.S. Laudoha District – Burdwan, Pin - 713377. Petitioners.

And

Notification to the Official Liquidator of winding up order.

**To
The Official Liquidator,
High Court, Calcutta,
9, Old Post Office Street,
Calcutta.**

Order pronounced on 27.04.2017 in C.P. No.328 of 2016 with C. A. No.595 of 2016 by the Hon'ble Justice I. P. Mukerji for winding up the under-mentioned company under the Companies Act, 1956. A photocopy of the order is sent herewith for your record.

1. Name of the Company : **Greenage Food Products Limited.**
2. Registered office of the Company : 3, Dacres Lane, 3rd Floor, Kolkata – 700069.
3. Petitioner's Advocate : Soumen Das, Advocate,
10, Old Post Office Street,
Room No.15, Right Block,
Kolkata – 700 001.

Date of presentation of the petition : 06.04.2016.

Dated this 21st day of September, 2017.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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Notification to the Registrar of Companies of winding up order.

To
The Registrar of Companies,
West Bengal, Nizam Palace, II MSO Building,
234/4, Acharya J. C. Bose Road,
Calcutta – 700 020.

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